

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 11746-11747/2024

TORRENT POWER LIMITED

Appellant(s)

VERSUS

ASHISH ARJUNKUMAR RATHI & ORS.

Respondent(s)

[HEARD BY : HON. B.V. NAGARATHNA AND HON. R. MAHADEVAN, JJ.]
IA No. 127185/2025 - APPLICATION FOR ADJOURNMENT
IA No. 245120/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 243430/2024 - STAY APPLICATION

WITH

C.A. No. 11689-11690/2024 (XVII-B)

C.A. No. 12994-12995/2024 (XVII-B)

Date : 27-02-2026 These matters were called on for pronouncement of
judgment today.

For Appellant(s) : Mrs. Gauri Rasgotra, Adv.
Mr. Manish Kharbanda, Adv.
Ms. Charu Mathur, AOR
Ms. Priyashree Sharma Ph, Adv.
Ms. Ekta Gupta, Adv.
Mr. Shivansh Agarwal, Adv.
Ms. Neha Maniktala, Adv.
Mr. Karan Singh Duggal, Adv.

Mr. S. S. Shroff, AOR

M/S. D.S.K. Legal, AOR
Mr. Samir Malik, Adv.
Mr. Shahan Ulla, Adv.
Mr. Jash Shah, Adv.
Mr. Varun Kalra, Adv.
Mr. Pranav Khana, Adv.

For Respondent(s) : Mr. N. Venkatraman, A.S.G.
Mr. Gopal Jain, Sr. Adv.
Mr. Madhav Kanoria, Adv.
Ms. Srideepa Bhattacharyya, Adv.
Ms. Srideepa Bhattacharyya, Adv.
Ms. Neha Shivhare, Adv.
Mr. Vikash Kumar Jha, Adv.
M/S. Cyril Amarchand Mangaldas, AOR

contd..

Mr. Ramakant Rai, Adv.
Mr. Somesh Srivastava, Adv.
Ms. Drishti Kaushik, Adv.
M/s Trilegal Advocates On Record, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Manu Krishnan, Adv.
Ms. Pooja Mahajan, Adv.
Ms. Geetika Sharma, Adv.
Mr. Savar Mahajan, Adv.
Ms. Sanjivani Pattjoshi, Adv.
Mr. Uday Aditya Jetly, Adv.
Mr. Uday Aditya Jetley Pocha, Adv.
Mr. Toshiv Goyal, Adv.
Mr. Saurabh Bachhawat, Adv.
Mr. Varun Tyagi, Adv.
Mr. Srivatsava Reddy Beerapall, Adv.
Mr. E. C. Agrawala, AOR

Mr. Aman Malik , AOR

Hon'ble Mrs. Justice B.V. Nagarathna has pronounced reportable judgment of the Bench comprising Her Ladyship and Hon'ble Mr. Justice R. Mahadevan.

The appeals are dismissed in terms of the signed reportable judgment.

All pending application(s) including the applications for intervention/impleadment stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)

(signed reportable judgment is placed on the file)